

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No. 268 of 2016 (SZ)**

**In the matter of:**

Korattur People's Welfare & Awareness Trust

Korattur, Chennai – 600 076

...Applicant(s)

Versus

Government of India,

Ministry of Environment, Forest & Climate Change,

New Delhi and Others

...Respondent(s)

**INDEX**

| <b>S. No.</b> | <b>Date</b> | <b>Description</b>   | <b>Page No.</b> |
|---------------|-------------|--|-----------------|
| 1.            | 03.01.2024  | Status Report filed on behalf of the 3 <sup>rd</sup><br>Respondent | 1 – 9           |
| 2.            | -           | Photographs  | 10 - 15         |

(Note: The page numbers are at the top centre of every page)



Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,  
CHENNAI**

**Original Application No.268 of 2016 (SZ)& I.A. No. 59 of 2022 (SZ)**

IN THE MATTER OF

**Korattur People's Welfare & Awareness Trust**

Represented by Mr. S. Sekaran Founder and

Managing Trustee Registered Office at:

Door No.04,

5th Main Road,

Ellai Amman Nagar,

Korattur, Chennai – 600 076.

...Applicant(s)

**Versus**

**1) Government of India**

Rep. by its Secretary

Ministry of Environment,

Forests & Climate Change,

Central Secretariat,

Indira Paryawaran Bhavan,

Jorbagh Road,

New Delhi – 100 003.

**2) State of Tamil Nadu**

Represented by Secretary to Government,

Environment and Forest Department Secretariat

Rajaji Road,

Chennai Port Trust,

Chennai - 600 001.

**3) State of Tamil Nadu**

Represented by Secretary to Government Public Works Department

Fort St. George,

Chennai – 600 001.

  
**Executive Engineer,  
Kosasthalaiyar Basin Division, W.R.D.,  
Thiruvallur.**

**4) The District Collector of Thiruvallur**  
Collectorate, Thiruvallur  
Thiruvallur District – 602 001.

**5) The Tahsildar**  
Office of Tahsildar  
Ambattur Taluk  
Ambattur, Chennai – 600 053

**6) The Commissioner**  
Corporation of Chennai,  
Ribbon Building,  
Sydenhams Road,  
Periyamet, Chennai,  
Tamil Nadu – 600 003.

**7) The Regional Deputy Commissioner – Central**  
36 B, II Cross Street, Pullav Avenue,  
Shenoy Nagar, Chennai – 600 030.

**8) The Zonal Officer of Chennai Corporation**  
Zone – 7 (Ambattur) Thiruvallur High Road,  
Opposite to Dunlop,  
Ambattur, Chennai – 53.

**9) Chennai Metropolitan Water Supply and Sewerage Board**  
Represented by its Managing Director  
No.1, Pumping Station Road,  
Chinthatripet, Chennai – 600 002.

**10) The District Environmental Engineer**  
Tamil Nadu Pollution Control Board  
1st Floor, No.6/1,  
Sri Jothi Complex, Murugesan Street,  
Balavinayagar Nagar, Arumbakkam,

  
Executive Engineer,  
Kobasthalaiyar Basin Division, W.R.D.,  
Thiruvallur.

Chennai – 600 106.

**11) Ambattur Industrial Estate Manufacturer's Association**

Represented by its President,

1st Main Road,

Ambattur Industrial Estate

Chennai, Tamil Nadu – 600 058.

**12) M/s. AAVIN**

Represented by its Joint Managing Director

Plot No.29 & 30,

SIDCO Industrial Estate Ambattur, Chennai – 600 098.

**13) MBI Metallyos (P) Limited**

Represented by its Managing Director

No.84/8, SIDCO Industrial Estate,

(Electroless Nickle & Decorative Platers)

Ambattur, Chennai – 600 098.

**14) Sunrise Electroplaters**

Represented by its Proprietor,

No.246, 10th Street,

SIDCO Industrial Estate,

Pattaravakkam, Chennai – 600 098.

**15) Industrial Rubber Products Unit – II**

Represented by its Managing Director No.239,

Karukku Main Road, Kannan Koil,

SIDCO Industrial Estate, Ambattur,

Chennai – 600 098.

**16) Hi-Tech Plastomers**

Represented by its Managing Proprietor,

No.236 A, SIDCO Industrial Estate,

Ambattur, Chennai – 600 098.

  
Executive Engineer,  
Sathalayar Basin Division, W.R.D.  
Thiruvallur.

**17)Cybele Industries Limited**

Represented by its Managing Director,  
No.138, SIDCO Industrial Estate,  
Ambattur, Chennai – 600 098.

**18)R.R. Leather Product Private Limited**

Rep. by its Managing Director,  
No.136, SIDCO Industrial Estate,  
Ambattur, Chennai – 600 098.

**19)The District Environmental Engineer**

Tamil Nadu Pollution Control Board Ambattur, Chennai.

*(R19 Impleaded as per Order of the Tribunal dated 01.12.2016)*

**20)The Commissioner**

Avadi Municipal Corporation  
No.391, New Military Road,  
Vivekanandha Nagar,  
TNHB Mig V Block, Avadi,  
Tamil Nadu – 600 071.

*(R20 Impleaded as per Order in*

*I.A. No.50 of 2022 (SZ) dated 15.03.2022)*

...Respondent(s)

**STATUS REPORT ON BEHALF OF THE 3<sup>rd</sup> RESPONDENT**

I C.Pothupanithilagam son of Chinnathambi aged about 49 years residing at No 47/6, Breeze Apartment , TNHB, Near Velammal Main School, Mogappair East, Chennai-37 and discharging the duties as Executive Engineer,Water Resources Department, Kosasthalaiyar Basin Division, Tiruvallur solemnly affirm and sincerely state as follows:

  
Executive Engineer,  
Kosasthalaiyar Basin Division, W.R.D.,  
Tiruvallur.

1. I respectfully submit that I am well acquainted with the facts of the case and from the available records and as such I am filing this status report before this Hon'ble court on behalf of the 3<sup>rd</sup> respondent herein.
2. I submit that the Hon'ble Tribunal in its order for Original Application No.268 of 2016 (SZ)& I.A. No. 59 of 2022 (SZ) dated 01.07.2022 disposed the case with the following order for Water Resources Department as follows:

***“ iii. The Water Resources Department are directed to take all steps periodically to maintain the Korattur Lake by doing periodical desilting and also removing weeds and hyacinths so as to avoid pollution being caused to the water in the water body due to formation of algae and other microorganisms which are likely to reduce the BOD level results in death of fish and other flora and fauna in the water body.***

***iv. The Water Resources Department are also directed to take steps to conduct survey in co-ordination with the District Collector - Thiruvallur District as well as District Collector - Chennai District so as to ascertain whether there were any encroachments into the water body taking into account***

  
Executive Engineer,  
Kosasthalayar Basin Division, W.R.D.,  
Thiruvallur.

*original extent as per the revenue records and if any unauthorized constructions were found, then take steps to remove the encroachments in accordance with law and protect the water body against pollution and encroachment.*

*v. They are also directed to take appropriate steps to strengthen the bunds periodically and also provide bio-fencing or creating biological diversity park around the water body so as to prevent future encroachment as it will act as a barrier as a fencing to protect the water body against encroachment, apart from creating more green cover to absorb Carbon dioxide and other noxious gases and provide clean air to the people to breath.*

*vi. The Water Resources Department are also directed to conduct periodical inspections and provide necessary maintenance to the storm water drains, inlet and outlet to the Korattur Lake and also surplus channel which drains excess water from the Ambattur Lake to the Korattur Lake and if there is any encroachment or other illegal activity of discharging untreated sewage is found, then they are directed*

  
Executive Engineer,  
Kosasthalaiyar Basin Division, W.R.D.,  
Thiruvallur.

***to take appropriate action against those persons in accordance with law."***

3. I respectfully submit that the Water Resources Department is periodically cleaning the Korattur lake water spread area and Ambattur tank surplus course (which is a source for Korattur tank) before the onset of Monsoon.
4. I respectfully submit that the Water Resources Department as per the orders of Hon'ble National Green Tribunal issued G.O.(Ms) No 290 Public Works (R1) Department Dated 23.11.2020 for short term plans for Restoration of the Korattur Tank at an estimated cost of Rs 2.82 crore with the provision of Construction of Regulator arrangements in DTP colony inlet, Ondiveeran koil inlet, weir-2 near north avenue, providing fencing arrangements in the Ambattur surplus course and plugging of unauthorized sullage.
5. I respectfully submit that construction of regulators arrangements in DTP colony inlet, Ondiveeran koil inlet, weir-2 near north avenue were completed and providing fencing arrangements will be completed before 31.03.2024.

  
Executive Engineer,  
Kosasthalaiyar Basin Division, W.R.D  
Thiruvallur.

6. I respectfully submit that the Water Resources Department as per the orders of Hon'ble National Green Tribunal had requested Government to sanction sum of 28.65 crores for long term plans for Restoration of the Korattur Tank with the provision of Augmenting the capacity of Korattur tank by forming Artificial Inland Island and providing RCC wall with fencing arrangements on both sides of the DTP colony channel which leads to Korattur lake.
7. I respectfully submit that the Water Resources Department in co-ordination with Revenue department identified encroachments in pattaravakkam and manambedu village and requested the Revenue Department to issue form-I and form-II ,I submit that upon receipt of list of encroachments and the same will be removed as per provision in the law.
8. I respectfully submit that the Water Resources Department in respect of strengthening the bund had carried out works in the year 2016,2017 and 2018 for construction of revetment with foot path for the length of 2950m.

It is for kind information submitted before the Hon'ble National Green Tribunal (South).

Dated at Chennai on this 03<sup>rd</sup> day of January 2024

  
Executive Engineer,  
Kosasthalayar Basin Division, W.R.D  
Thiruvallur.

**BEFORE THE NATIONAL GREEN  
TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI**

**Original Application No.268 of 2016  
(SZ)& I.A. No. 59 of 2022 (SZ)**

Korattur People's Welfare & Awareness  
Trust

...Applicant(s)

*Versus*

1) Government of India

Rep. by its Secretary

Ministry of Environment,

Forests & Climate Change and others

...Respondents

**STATUS REPORT FILED ON  
BEHALF OF THE 3<sup>RD</sup> RESPONDENT.**

**GOVERNMENT PLEADER**

# AMBATHUR TANK SURPLUS COURSE

**BEFORE EXECUTION**



**AFTER EXECUTION**



# KORATTUR TANK

**BEFORE EXECUTION**



**AFTER EXECUTION**



# KORATTUR TANK BUND WITH REVETMENT



# ONDIVEERAN KOVIL INLET IN KORATTUR TANK



# NORTH AVENUE WEIR IN KORATTUR TANK



# DTP COLONY INLET IN KORATTUR TANK

